

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.257/2013

Friday, this the 18th day of September, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Dr. B. K. Sinha, Member (A)**

Om Pal aged about 54 years
Son of Mr. Ram Chandra
Working as Helper Khallasi at Tughlakabad
Northern Railway, Delhi Division, New Delhi

Resident of Village Kasna, Greater Noida, UP
(Mr. H P Chakravorty, Advocate)

..Applicant

Versus

1. Union of India through the General Manager
Northern Railway, Baroda House, New Delhi-1
2. The Divisional Railway Manager
Northern Railway, State Entry Road
New Delhi – 55

..Respondents

(Nemo)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

As prayed by Mr. H. P. Chakravorty, learned counsel for applicant,
Original Application is dismissed as withdrawn with liberty to file fresh
one, if so required.

**(Dr. B.K. Sinha)
Member (A)**

**(A.K. Bhardwaj)
Member (J)**

September 18, 2015
/sunil/